

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/9060/2020

This the 23rd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Mohd Yousuf Wani, age 57, S/o Gh. Hassan Wani, R/o Madmadow, Kalaroose Kupwara.

.....Applicant

(Advocate:- Mr. I. Sofi)

Versus

1. State Financial Corporation, SFC House Durganag Srinagar through its managing Director and 4 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

The TA arises out of an SWP No.2442/2018 (TA No.9060/2020) and pertains to State Financial Corporation. The Tribunal does not have jurisdiction to deal with such matters. The Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Srinagar.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**